

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 11<sup>th</sup> July, 2017**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Review Application No. 05/2017(CZ) in <b>Appeal No. 11/2017(CZ)</b>	M/s Monnet Ispat & Energy Ltd. Vs Pallamari Pahadi wali Banjari Devi Jan Sewa Samiti & Ors.	Mr. Sanjay Upadhyay, Adv. Ms. Eisha Krishn, Adv.	

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